- (b) Statement by Government accepting the above Report.
- (c) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 5965/02]
- III. A copy each (in English and Hindi) of the following papers:
 - (i) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and Andrew Yule and Company Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5754/02]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the HMT Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5899/02]
 - (iii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Engineering Projects (India) Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5900/02]

Report and Accounts (1978-79) of the National Handicapped Finance and Development Corporation, Faridabad and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SATYABRATA MOOKHERJEE): Madam, I lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) First Annual Report and Accounts of the National Handicapped Finance and Development Corporation, Faridabad, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T. 5966/02]

Notification of the Ministry of Civil aviation

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YESSO NAIK): Madam, I lay on the Table:-

A copy (in English and Hindi) of the Ministry of Civil Aviation, Notification G.S.R. No. 267(E) dated 9th April, 2002, amending the Aircraft (Demolition of obstruction caused by Buildings and Trees etc.) Rules, 1994, under section 14A of the Aircraft Act, 1934. [Placed in Library. *See* No. L.T. 5967/02]

- I. Notification of the Ministry of Health and Family Welfare
- II. Reports and Accounts (2000-01) of the various Medical Institutes and Councils and related papers
- III. Reports and Accounts (1999 to 2001) of the Chittaranjan National Cancer Institute, Kolkata and related papers
- IV. Report and Accounts (2000-01) of the National Academy of Ayurveda, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): Madam, I lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Health & Family Welfare (Department of Health), Notification G.S.R. No. 447 (E) dated 25th June, 2002, publishing the Drugs and Magic Remedies (Objectionable Advertisements) Amendment Rules, 2002, under section 3 of the Drugs and Magic Remedies (Objectionable Advertisements) Act, 1954. [Placed in Library. See No. L.T. 5893/02]
 - II. A copy each (in English and Hindi) of the following papers:
 - (i) (a) Annual Report and Accounts of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - Review by Government on the working of the above Institute.